

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 4/RP/2023
In
Petition No. 302/GT/2020

Subject : Petition for review of Commission's order dated 1.10.2022 in Petition No. 302/GT/2020, in respect of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I (420 MW) for the period 2014-19.

Petitioner : NTPC

Respondent : UPPCL & 10 Ors.

Date of Hearing : **27.4.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Anand Sagar Pandey, NTPC
Shri Parimal Piyush, NTPC

Record of Proceedings

During the hearing, the representative for the Review Petitioner submitted that the present review petition has been filed for review of order dated 1.10.2022 on the following grounds:

- (a) *Consideration of Unchahar Stage-IV capacity even prior to its COD for computation of under-recovery in O&M expenses, causing disallowance of impact due to wage revision;*
- (b) *Non-consideration of GCV with moisture correction.*

Accordingly, the representative of the Review Petitioner made brief submissions and prayed that the error apparent on the face of the order may be reviewed.

2. After hearing the representative of the Review Petitioner, the Commission directed as under:

- (a) Admit. Issue notice to the issues raised;
- (b) Petitioner to serve copy of the Review petition on the Respondents, by **15.5.2023**. The Respondents to file their replies, on or before **2.6.2023**, after serving copy on the Review Petitioner, who may, file its rejoinder, if any, by



19.6.2023. The parties shall complete their pleadings within the due dates mentioned and no extension of time shall be granted.

3. The Review Petition shall be listed for hearing on **5.7.2023.**

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

